- (a) whether the U. N. Military Observers Team in Jammu and Kashmir has been allowed to expand its activities and if so, the details and the reasons thereof; and
- (b) whether the United Nations Military observers Group for India and Pakistan, as directed by the U. N. O., has requested for the help a third party in its work and if so, Government's reaction in the matter?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Under the Karachi Agreement, UNMOGIP had been entrusted with the work of supervision of the 1949 Cease Fire Line in Jammu & Kashmir. The UNMOGIP has not been entrusted with any responsibility in regard to the present line of control. Therefore, the question of expanding its work in Jammu & Kashmir does not arise.

(b) The Government of India are not aware whether UNMOGIP has asked any third party to help in its work.

SIXTH FINANCE COMMISSION

- *524. SHRI SITARAM JAIPURIA; Will the Minister of FINANCE be pleased to state;
- (a) whether it is a fact that the studygroup recently appointed by Government on Centre-State finances has suggested a widening of the scope of work of the Sixth Finance Commission:
- (b) if so, the details of the suggestions made by the group;
- (c) what is the reaction of Government thereto; and
- (d) whether the suggestions will be considered by Government while appointing he Sixth Finance Commission?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. JANESH): (a) to (d) The suggestions

made by the Study-Group of the Planning Commission of Centre-State Financial Relations are under consideration. These will be kept in view in finalising the terms of reference of the Sixth Finance Commission.

Loss due to suspension of Foreign Aid

- *525. SHRI M. K. MOHTA: will the Minister of FINANCE be pleased to state:
- (a) whether Government have formulated any scheme to ensure that the licensed industries do not suffer for want of imported capital goods as a result of the suspension of aid by USA and Japan; and
 - (b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN): (a) and (b) Only the United States suspended a part of her non-project aid to India following the Indo-Pakistan war. To meet the urgent needs of industry, Government are arranging alternative sources of supply from rupee payment areas or from other available credits and where imports have necessarily to be made from the United States, free foreign exchange is being made available, to the extent possible. Every effort is being made to ensure that the implementation of projects and production in industry is not affected on account of stoppage of aid by the U.S.

AIR SERVICES BETWEEN INDIA AND MAURITIUS

- *526. SHRI SURAJ PRASAD Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that the Government of India and the Government of Mauritius have discussed the possibilities of introducing air services between the two countries; and
- (b) if so, the out-come of the discussion?

THE MINISTER OF TOURISM AND CIVIL AUITION (DR. KARAN SINGH); (a) and (b) An air services agreement between India and Mauritius was signed in New